

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:989  
ANSWERED ON:02.03.2015  
RAILWAY LAND  
Teacher Smt. P.K.Sreemathi

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways have any proposal to lease out its land to various organisation;
- (b) if so, the details of the location proposed and the purposes of which the land can be used, State/Zone-wise and the period for which the lease is proposed;
- (c) whether the Railways have received any application in this regard ;
- (d) if so, the details thereof ; and
- (e) the steps taken by the Railways in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (e): Requests/proposals regarding lease out of Railway land are received from public representatives, industries, other organisations & individuals at Divisional offices, Zonal Railway Headquarters and in the Ministry from time to time. As receipt of such requests/proposals is a continuous and dynamic process, centralized compendium of the same is not maintained and Railway has no proposal to lease out its land to public representatives, industries, other organisations & individuals. However, vacant land not required for Railway's operational purposes in immediate future is leased out only to Government Departments/Government Undertakings for public utility works for a period of 35 years.